

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 18
(IB)-452(PB)/2018

IN THE MATTER OF:

M/s. Nupur Finvest Pvt. Ltd

.... Petitioner

v.

M/s. Unnati Fortune industries Pvt.
Ltd.

.... Respondent

Order U/s. 7 of IBC, 2016 (CIRP)

Order delivered on 24.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Noor Shergill in IA-4814/2023
For the GNIDA : U N Singh Adv with Dushyant Pratap Singh

ORDER

IA-4814/2023

Mr. U. N. Singh, Ld. Counsel appeared before us physically and states that the reply to IA-4814/2023 has been filed by the GNIDA.

Ld. Counsel appearing for the SRA seeks time to go through the same and make his submissions in the matter.

At request and by consent, list the matter on **15.05.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

24.04.2024
Lalit